

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) No, Sir.

(b) Some developed countries have Patent Laws and some legislation for new plant varieties. The question of India adopting any changes in the Patent Law under any foreign pressure does not arise, and decisions are taken only in the national interest.

(c) and (d). There is no specific proposal under consideration of the Government at present.

Reconstruction of over Bridge across Railway line in Thanjavur Town

10222. SHRI S. SINGHARAVADIVEL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the proposal submitted by Tamil Nadu Government for the reconstruction of an over bridge across the Railway line (Thanjavur-Trichy), in Thanjavur Town, under the Central Road Fund is pending with Union Government;

(b) if so, the reasons for the delay; and

(c) the steps proposed to be taken for early clearance of the Project?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) Yes, Sir.

(b) and (c). As the actual augmentation of the Central Road Fund against which the proposals were invited has not yet taken place, processing of the proposals has not yet been taken up. Soon after the actual augmentation takes place, schemes projected by the various State Governments including Tamil Nadu will be taken up for approval keeping in view the interse priority assigned by the State Governments and availability of funds.

Assistance for Modernisation of Police Forces in Andhra Pradesh

10223. SHRI J. CHOKKA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the amount of financial assistance released to Government of Andhra Pradesh for modernisation of its police forces during the last three years;

(b) whether Government of Andhra Pradesh have sought assistance for modernisation of police forces during 1990; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) The financial assistance released to the government of Andhra Pradesh for modernisation of its police forces during the last three years is as follows:—

1987-88	1988-89	1989-90
1	2	3
Rs. 63.76 lakhs	Rs. 63.76 lakhs	Rs. 40.00 lakhs

(b) No, Sir.

(c) Does not arise.